

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** (a) Out of about 200 slate factories scattered in the country, 152 are situated in the State of Madras (mainly in Markapur, Cumbum and Gojjalakonda), 5 in Bombay (Bijapur District) 5 in PEPHU (Ateli), 28 in Punjab (Kund) and 16 in Delhi.

(b) Mostly in the Kurnool District in Madras and the Kangra Valley.

(c) Yes, Sir.

(d) Export figures for slate are not recorded separately in Trade Accounts.

#### NAGPUR AND AURANGABAD RADIO STATIONS

**\*1810. Shri K. G. Deshmukh:** Will the Minister of Information and Broadcasting be pleased to state:

(a) what is the K.W. strength of the transmitters fixed at Nagpur and Aurangabad Radio Stations respectively; and

(b) whether it is a fact that a transmitter of 50 K.W. strength is going to be fixed at Nagpur Radio Station in the near future?

**The Minister of Information and Broadcasting (Dr. Keskar):** (a) Nagpur and Aurangabad have 1 K.W. and half a K.W. medium-wave transmitters respectively.

(b) No, Sir. A 10 K.W. medium-wave transmitter is under installation at Nagpur.

#### COMMUNITY PROJECTS IN MADHYA PRADESH

**\*1811. Shri K. G. Deshmukh:** Will the Minister of Planning be pleased to state:

(a) at how many centres the work in connection with Community Projects under Ford Foundation Scheme, has been started up till now in Madhya Pradesh;

(b) what area comes under "Amravati Centre" in Madhya Pradesh;

(c) the progress made at Amravati Centre, under this Scheme; and

(d) the total amount sanctioned for the Amravati Centre towards the expenditure for the operation of this Scheme?

**The Minister of Finance (Shri C. D. Deshmukh):** (a) One.

(b) A rural community project of the basic type under the Indo-U.S. Technical Corporation Agreement has been allotted in the Amravati District

in Madhya Pradesh. The area is 525 sq. miles, situated down the hills, separating the Amravati District from Betul and Chhindwara districts and in the plains of the Purna river in Morsri and Daryapur Tahsils.

(c) Work in the project area is to begin by 1st October 1952.

(d) The estimated expenditure on a rural community project basic type, is Rs. 65 lakhs for a period of 3 years.

#### FOREIGN CAPITAL IN PAPER MILLS

**\*1812. Shri K. G. Deshmukh:** Will the Minister of Commerce and Industry be pleased to state how much foreign capital is invested in the paper mills in India?

**The Minister of Commerce and Industry (Shri T. T. Krishnamachari):** Approximately Rs. 119 lakhs up to 30-6-1948. Later figures are not available.

#### IMMIGRANTS (EXPULSION FROM ASSAM) ACT

**\*1813. Babu Ram Narayan Singh:** Will the Prime Minister be pleased to state:

(a) how long the Immigrants (Expulsion from Assam) Act No. X of 1950 has been administered and since when;

(b) the number of Immigrants dealt with by this Act and with what result;

(c) the procedure followed in the administration of this Act;

(d) the machinery by which this Act was administered; and

(e) The expenditure incurred till 31st March, 1952?

**The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra):**

(a) The Immigrants (Expulsion from Assam) Act No. X of 1950 which came into force on the 1st March 1950, was proceeded by the Immigrants (Expulsion from Assam) Ordinance, 1950. The Ordinance was in force from the 6th January to the 1st March and the Act from the 1st March to the 8th April, 1950. Under the Prime Ministers' Agreement of the 8th April, 1950, it was decided that the Act should be kept in abeyance.

(b) The number of Immigrants expelled from Assam under the Ordinance and the Act is 354. Some persons who returned to Assam were arrested and prosecuted. The exact number of such persons cannot be ascertained.

(c) On receipt of a police report showing sufficient grounds against any person justifying expulsion, the District Magistrate or Sub-Divisional Magistrate is empowered to pass an order of expulsion. The Act requires the person expelled to be escorted to the border of Assam.

(d) No special machinery has been set up to administer the Act. District and Sub-Divisional Magistrates are empowered to take action.

(e) The information is being collected and will be laid on the Table of the House as soon as possible.

#### FACT FINDING COMMITTEE

\*1814. **Shri K. C. Sodhia:** Will the Minister of Production be pleased to state:

(a) whether the report of the Fact Finding Committee, set up to investigate into the question of surplus labour in Railway Collieries has been received by Government and if so, what are its main recommendations;

(b) how much time Government propose to take for the consideration of their report; and

(c) whether Government propose to publish this report?

**The Minister of Production (Shri K. C. Reddy):** (a) Not yet.

(b) It is not possible to fix any time limit, but consideration of the Report after it is received will be expedited.

(c) The suggestions will be considered after the report has been received by Government.

#### PRINTING EXPERT

\*1815. **Shri K. C. Sodhia:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the printing expert available under the Colombo Plan has started working with the Government of India;

(b) the duration of his appointment and the terms of his service; and

(c) whether Government propose amalgamation of any of their printing presses and if so, which?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) Yes, Sir.

(b) The Government of India have obtained the services of the Printing Expert for a period of two years; the United Kingdom Government will meet the cost of basic pay, overseas

allowance, equipment allowance and expenditure during the voyage of the expert. In addition, the expert will receive from the Government of India certain facilities and allowances, the details of which are given in a statement laid on the Table. [See Appendix VIII, annexure No. 47].

(c) It is proposed to attach the Government of India Photo Litho Press at Queensway, but as a separate wing, to the Government of India Press, New Delhi, after the extension of the Press building has been completed.

#### TYPE-WRITERS

\*1816. **Shri K. C. Sodhia:** Will the Minister of Works, Housing and Supply be pleased to state:

(a) the total average annual expenditure of the last three years on purchase of type-writers in all the offices of the Government of India;

(b) what Indian firms manufacture type-writers and what is their annual output; and

(c) how much of the Government purchase consisted of (i) Indian manufacture and (ii) foreign manufactures of these type-writers?

**The Minister of Works, Housing and Supply (Sardar Swaran Singh):** (a) Rs. 10,41,775/-.

(b) There are no Indian firms which manufacture typewriters. The question of their output therefore does not arise.

(c) (i) Nil.

(ii) 4,329 typewriters of foreign manufacture were purchased during the last three years.

#### PRESS REPRESENTATIVES WITH CULTURAL DELEGATION TO CHINA

\*1817. **Shri B. S. Murthy:** Will the Prime Minister be pleased to state:

(a) whether any press representative was sent at Government cost to China along with the Indian Cultural Mission to China; and

(b) if the answer to part (a) above is in the affirmative, the amount spent on him by Government?

**The Prime Minister (Shri Jawaharlal Nehru):** (a) and (b). No one was sent at Government cost as a press representative to China with the Indian Cultural Delegation. A representative of the Press Trust of India accompanied the delegation, but this was not at Government expense.